

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No. 4423/2018  
MA No. 3424/2019  
MA No. 623/2019**

New Delhi, this the 22<sup>nd</sup> day of October, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Nitin Kumar  
Aged about 26 years  
S/o Sh. Rishipal,  
B-1/167, Rajveer Colony,  
Gharoli Extn.,  
Delhi-110096.
2. Deepak Kumar  
Aged about 24 years  
S/o Sh. Jai Pal,  
VPO Rajpur the ganaur,  
Distt. Sonipat,  
Haryana.
3. Sandeep Kumar  
Aged about 26 years  
S/o Shiv Kumar  
WZ-237A, d-Block, RAZ Nagar II,  
Palam Colony, New Delhi-110077.
4. Kavita  
Aged about 22 years  
D/o Bijender Singh  
Basvidi Village, Bahlgarh,  
Distt. Sonipat, Haryana.
5. Satender Pratap  
Aged about 28 years  
S/o Sh. Man Singh,  
C-4/26A, Pradhan Enc;/.  
Baprola, New Delhi-110043.

6. Devraj Singh  
Aged about 34 years  
S/o Sh. Atraj Singh  
H.No. 217, Bhangar Mohalla,  
Madanpur Khadar,  
New Delhi-110076.
7. Monika  
Aged about 25 years  
D/o Sh. Bhopal Singh,  
RZ-634 Street No. 29,  
Gopal Nagar, Najafgarh,  
New Delhi-110043.
8. Sumit  
Aged about 29 years  
S/o Sh. Sahab Singh  
VPO Chatura Bahadur Pur,  
Distt. Sonipat, Pincode-1311103.
9. Anoop Arya  
Aged about 26 years  
S/o Sh. Bhal Singh  
VPO Ghorakh Pur,  
Distt. Fatehabad,  
Haryana Pincode-125047.
10. Lalita Sahrma  
Aged about 29 years  
D/o Sh. Ved Prakash Sharma,  
K-99/B Durga Gali Mauj Pur,  
New Delhi-110053.
11. Hardeep Shokeen  
Aged about 26 years  
S/o Sh. Naresh Kumar  
Village Nilothi, PO Nagloin,  
Delhi-110041.
12. Darpan Kumar  
Aged about 23 years

S/o Sh. Chandrapal Singh,  
E-15/478 East Gokal Pur,  
Delhi-110094.

13. Ashish Kanchap  
Aged about 24 years  
S/o Sh. Krishan Kumar Kanchap,  
H.No. No.8, Near Bus Stand V.P.O.  
Katewara, Delhi-110039.
14. Rahul Yadav  
Aged about 28 years  
S/o Sh. Ram Kumar Yadav,  
A-204, Meet Nagar Gali No.7,  
Shahdara, Delhi-110094.
15. Pooja Sharma  
Aged about 28 years  
D/o Sh. Kuldeep Singh,  
Gali no.8, Sanjay Colony,  
Narela, Delhi-110040.
16. Poonam  
Aged about 21 years  
D/o Sh. Lal Mohan Tiwari,  
House No.475, Block-H,  
Mangolpuri, Delhi-110083.
17. Nazra  
Aged about 24 years  
D/o Sh. Alimuddin,  
R/o B456 Mandir Wali Gali Azadpur  
Village, Delhi.
18. Aarti  
Aged about 24 years  
D/o Sh. Badri Singh,  
R/o H.No. 198 Opposite Shiv Mandir Kewal  
Park, Delhi.
19. Manisha

Aged about 28 years  
D/o Sh. Ajay Singh,  
H.No. 484 Janta Flats,  
GTB Ebclave, Delhi-93.

20. Sarita  
Aged about 27 years  
D/o Sh. Bhoop Singh  
H.No. 181, G-Blovk, Gali No.8,  
Prem Nagar Najafgarh.
21. Monika Rani  
Aged about 22 years  
D/o Sh. Jaiprakash  
R/o V.P.O Asadpur  
Nandnaur Sonipat.
22. Babita  
Aged about 28 years  
D/o Sh. Jagmander Singh,  
R/o H.No. 285, Sector-23,  
Sonepat.
23. Anu  
Aged about 28 years  
D/o Sh. Raj Singh Dahiya,  
R/o V.P.O. Sisana II The Kharkhoda,  
District-Sonipat.
24. Sunita Shokeen Maan  
Aged about 33 years  
D/o Sh. Sube Singh Shokeen,  
R/o H.No. 882, Village Dichoaua  
Khan, New Delhi-43.
25. Kavita  
Aged about 27 years  
D/o Sh. Sombir Singh,  
R/o B-75/76 Raghbir Enclave,  
Najafgarh, New Delhi-43.

26. Sonia

Aged about 26 years  
R/o Sh. Bijender Singh,  
105, Saariyan and ghota  
Mohalla V.P.O. Ujwa  
ND-23.

27. Sushma

Aged about 26 years  
D/o Sh. Satbir,  
R/o Near Indian School,  
Indian Colony,  
On Ghana Bye-Pass Road,  
Sonepat.

28. Nisha

Aged about 35 years  
D/o Sh. Mahabir Singh,  
R/o D-1900, Gali No.8,  
Sanjay Colony, Safiabad  
Road, Narela-40.

29. Manisha

Aged about 30 years  
D/o Sh. Ram Naresh,  
R/o D-179, Gali No.7,  
Das Garden BAprala,  
Delhi-110043.

30. Poonam

Aged about 30  
D/o Sh. Hawa Singh,  
R/o RZ-197/29,  
Dev Nagar Kakrol Road,  
Sonipat.

31. Sakshi Gupta

Aged about 22 years  
D/o Sh. Ved Prakash Gupta,  
R/o A-44/D, Ground Floor,  
Mahendra Enclave, Delhi-11033.

32. Jyoti Suri  
Aged about 29 years  
D/o Sh. Bharat Bhushan Suri,  
R/o 4/29, Vijay Nagar Double  
Storey, Delhi-9.

33. Saba Jasmine  
Aged about 31 years  
D/o Late Sh. Khusro Matrix,  
R/o A-30, Ground Floor,  
Lane No.7, Johri Farm,  
Noor Nagar, Okhla, Jamia,  
New Delhi-110025.

34. Jyoti Khatri  
Aged about 28 years  
D/o Sh. Karamvir Singh,  
H.No. 1115, Para Papodiya, Narela,  
Delhi-36.

35. Laxmi  
Aged about 30 years  
D/o Sh. Dwarika Mahato,  
R/o E-1/23A, Laxmi Vihar,  
PRem Nagar Part 3,  
Kirari Suleman Nagar,  
Delhi-110086.

36. Saroj  
Aged about 29 years  
D/o Sh. Rajbir,  
R/o Kheda Khurd,  
Delhi.

37. Preeti  
Aged about 27 years  
D/o Sh. Dalbir Singh,  
R/o H.No. 547, Mukhmel Pur,  
Delhi-36.

38. Asha Khatri  
 Aged about 30 years  
 D/o Sh. Ram Phal,  
 R/o 54, Mukhmal Pur,  
 Delhi-36.

...Applicants

(By Advocate: Mr. Naresh Kaushik)

Versus

1. Govt. of NCT Delhi  
 Through its Principle Secretary,  
 Delhi Secretariat, Delhi.
2. Delhi Subordinate Services Selection Boards,  
 Through its Chairman,  
 FC-18, Institutional Area,  
 Karkardooma, Delhi.

...Respondents

(By Advocate: Mr. Amit Anand)

### **O R D E R (ORAL)**

**Justice L. Narasimha Reddy, Chairman:-**

The 1<sup>st</sup> Respondent initiated steps for selection/appointment of Teachers of different categories and entrusted the matter to the 2<sup>nd</sup> Respondent i.e. Delhi Subordinate Services Selection Board (DSSSB). Advertisement No. 02/17, dated 07.08.2017 was issued. The applicants responded to the same for different posts. Since large number of candidates appeared, the examination was conducted in 04 phases i.e. on 30<sup>th</sup>

September, 2018 and 13<sup>th</sup>, 14<sup>th</sup> and 28<sup>th</sup>, October, 2018.

The applicants contends that there was repetition of some questions in the examination conducted at phases 02, 03 and 04 and without taking the same into account, the results were declared. By stating these and some other reasons, they prayed for cancellation of those examinations and for conducting them in accordance with law.

2. Respondents filed counter affidavit opposing the OA. The various contentions of the applicants as regards the repetition of the questions are denied and it is stated that the selection have already been made.

3. We heard Mr. Naresh Kaushik, learned counsel for the applicants and Mr. Amit Anand, learned counsel for the respondents.

4. In respect of the very examination referred to above, OA No. 612/2019 was filed. The grievance there was that 2<sup>nd</sup> Respondent issued notice dated 01.02.2019 stating that the certain question from each of the phases are deleted and that the same is contrary to law.

5. The OA was disposed of on merits on 14.10.2019. The notice dated 01.02.2019 was set aside. It was left open to the respondents to evolve a mechanism which is objective,

lawful and logical, and then to declare the results of the candidates.

6. The subject matter of this OA is substantially covered in the Order in OA No. 612/2019. Though the nature of relief claimed is somewhat different, once the notice 01.02.2019 was set aside and an objective, lawful and logical exercise was required to be undertaken by the respondents, the relief claimed by the applicant stands covered by it. Another development is that a Writ Petition is said to have been filed before the Hon'ble High Court and the entire matter is pending adjudication.

7. Therefore, we dispose of the OA, leaving it open to the applicants to urge all the grounds, in case it becomes permissible for the respondents to undertake the exercise as indicated in OA No. 612/2019. MAs, if any, stands disposed of. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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